

R.O.C. **GOB(I) 39/2020**

.....No.....

D.DIS.



HIGH COURT OF KARNATAKA

BENGALURU- 560 001

DATE: **02.05.2020**

NOTIFICATION

The functional promotion to **SRI. VENKATESH NAIK T.**, DISTRICT JUDGE (SELECTION GRADE) as **DISTRICT JUDGE (SUPER TIME SCALE)**, is granted in terms of the Government Order No.LAW 26 LAC 2005 dated 22.04.2006 and LAW 147 LAC 2009 dated 24.06.2013 in the pay scale of Rs.70290-1540-76450 with effect from **02.01.2020**.

BY ORDER OF THE HIGH COURT,

(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL

To:

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section-2.

Copy for information and necessary action to:-

1. The Prl. City Civil & Sessions Judge, Bengaluru City.
2. All the Prl. District & Sessions Judges in the State.
3. The Prl. Judge, Family Court, Bengaluru.
4. The Officer concerned.
5. The Registrar General/ Registrar (Vigilance) / Registrar (Statistics & Review)/ Registrar (Administration)/ Registrar (Computers) / Registrar (Judicial)/ Registrar (Recruitment)/Registrar (Infrastructure and Maintenance) and Secretary to Hon'ble the Chief Justice.
6. The Additional Registrar General/Additional Registrar (Judicial), High Court of Karnataka, Dharwad and Kalaburagi Benches.
7. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of the High Court of Karnataka.

8. All the Private Secretaries to the Hon'ble Judges.
9. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
10. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
11. The Prl. Secretary to Government, DPAR, Vidhana Soudha, Bengaluru.
12. The Accountant General (A & E) in Karnataka, Bengaluru.
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